

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 50

**CP(IB) No. 280/Chd/Pb/2021
Under Section 95, IBC 2016**

In the matter of:-

State Bank of India

...Petitioner

Vs.

Sandeep Jindal

...Respondent/Personal Guarantor

Due to paucity of time, the matter could not be taken up today, hence adjourned to 20.12.2023.

Sd/-
Court Officer

November 6, 2023
TNV